

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH AT PUNE
ORIGINAL APPLICATION NO. 40 OF 2020/WZ**

IN THE MATTER OF:

Ganesh Suresh Borhade

...Applicant

Versus

Union of India & Ors.

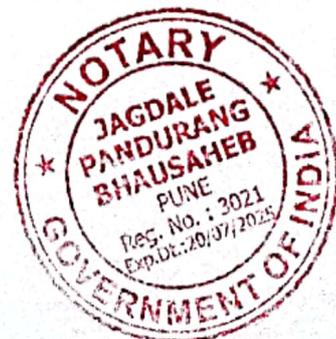
...Respondents

ADDITIONAL AFFIDAVIT ON BEHALF OF THE APPLICANT

I, Ganesh Suresh Borhade, son of Suresh Pandharinath Borhade, resident of Zole, Post Chandnapuri, Taluka Sangamner, District Ahmednagar, Maharashtra do hereby solemnly affirm and declare as under:

1. That I am conversant with the facts and circumstances of the case and competent to swear this affidavit.
2. The above titled Original Application has been filed before the Hon'ble Tribunal raising substantial question relating to the environment arising out of violation of Environmental Clearance conditions by Respondent No. 4, National Highway Authority of India for the project of up gradation of 2-lane carriageway to 4-lane of Khed-Sinnar Section of NH-50 from km 42.00 to km 177.00 in Maharashtra.
3. That this Affidavit is being filed to bring additional facts and documents to the notice of this Hon'ble Tribunal that are vital for adjudication in the

(Signature)



present matter. These facts and documents are recent developments and could not have been filed at the time of filing the Original Application.

4. That this Affidavit is being filed to bring to the notice of this Hon'ble Tribunal the repeated directions issued by SDO, Sangamner to Respondent No. 4 for compliance with the Environmental Clearance Specific Condition No. (xviii) and the letter dated 08.01.2014 of SDO, Sangamner for plantation of 10 times of the trees felled by Respondent No. 4. SDO, Sangamner has also noted that the Forest Clearance Condition No. 17 which required Respondent No. 4 to construct underpasses and overpasses for safe movement of wildlife has also not been complied with.
5. That Specific Condition No. (xviii) of the Environmental Clearance dated 21.03.2013 stated the following:

"Minimum number of three times the number of trees to be cut shall be planted. It shall be ensured that the trees planted as part of the afforestation shall be looked after by NHAI. Tree plantation shall be of the same species/ local species and survival shall be monitored. Transplantation of trees shall be carried out wherever possible. The tree plantation shall be taken up on the extreme end of the road."
6. That the SDO, Sangamner wrote a letter dated 08.01.2014 to Respondent No. 4 granting permissions for felling of trees within the jurisdiction of SDO Sangamner. One of the conditions on the basis of which the permission was granted was to plant 10 times the number of trees felled by Respondent No. 4.
7. It is submitted that Respondent No. 4 had to undertake plantation of 10 times of each tree cut, in accordance with the letter by SDO, Sangamner.

(Signature)





The SDO had computed the total number of trees cut to be 2373 and therefore Respondent No. 4 had to plant 23730 (2373*10) trees in compliance with the condition stated in the letter by SDO, Sangamner.

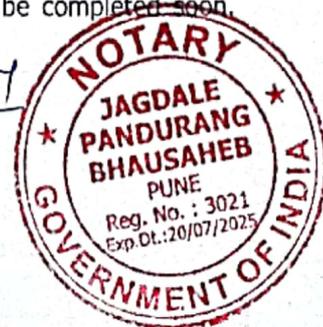
8. The Condition No. 17 of the Forest Clearance granted to Respondent No. 4 dated 16.06.2015 required construction of overpasses and underpasses for safe movement of wildlife:

"The user agency shall construct, if required, under passes and over passes for movement of wild animals etc in consultation with State Forest Department."

9. That due to non-construction of underpasses or overpasses, the wildlife in that area is getting impacted leading to multiple deaths of leopards. In an RTI Application filed by the Applicant seeking information on the number of leopards which died in an accident from the year 2014 to 2022, it was informed that 14 leopards have lost their lives by being hit by vehicles as they did not have access to underpasses or overpasses. Respondent No. 4 has failed to take any steps to construct passages for wildlife in violation of the Environmental Clearance and Forest Clearance condition leading to road kills of endangered species.

10. That in a meeting held on 16.01.2023 at the Office of SDO, Sangamner, representative of Respondent No. 4 had stated that they are ready to pay the funds for plantation of 23730 trees, as required by SDO, Sangamner. The meeting also noted that the plantation had to be completed by the end of June 2023 (before the rainy season commences). Regarding the construction of underpasses and overpasses for wildlife, the representative of Respondent No. 4 had stated that the work will be completed soon.

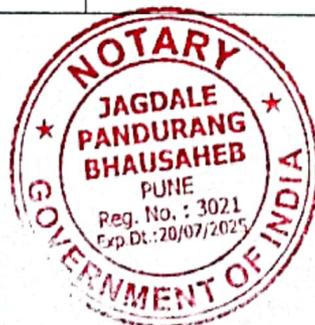
2/1/23



However, as per the information available with the Applicant, no work in this regard has been started. The relevant part of the minutes of the meeting are reproduced below for reference:

"1. In the limit of Sangamner permission for cutting trees under the road widening:

Sr. No.	Points raised	Action to be taken in view of the points raised
1	The complainant Shri Ganesh Borhade raised the point about implementation of order of cutting of trees within the limit of city of Sangamner given by Chief Officer, Sangamner Nagar Parishad and as per said order when the trees would be planted and who would do their upbringing?	1 For this work on 13/6/2022 Administrative approval was granted; but stay has been given thereon. Within the limit of Municipality in widening of distance from 132 KV to ST Stand against the trees cut while giving permission the trees being planted subject to the conditions imposed would be planted during the coming rainy season. These trees are of domestic category and the same would be planted on both sides of the road. Where planting of trees is not feasible for those remaining trees the 100% process of planting would be completed till the month of June 2023 which has been told by the Executive Engineer, Public Works Department, Sangamner.



(Handwritten signature)

3. Permission for cutting of trees on Khed-Sinnar State Highway No 60:

1	In quadrupling of Pune-Nasik Road in respect of tree-cut permission in each meeting concerned Representatives of NHA are speaking; but actually they are not taking any action which is wrongful. In this way the reluctance has been expressed by Sub-Divisional Officer, Sangamner.	1	In quadrupling of Pune-Nasik Road cutting of 29 types of 2373 trees was done. Against that the Sub-Divisional Officer had ordered to plant 23730 domestic trees of same type. For implementing the same we are ready to pay the funds. The Social Forestation Dept should give us budget and accordingly we would transfer the amount. This was told by Officer of National Highway Authority named Shri Shinde.
2	Shri Borhade had raised the point that for crossing the road for forest animals there are no under-pass or overpass prepared.	2	The Officer of Social Forestation Smt. Girigosavi told that on behalf of my Department by way of planting 23730 trees on both sides of the road and for doing their upbringing for next 5 years budget of approx Rs.3.75 Crores has been prepared. I cannot directly take this amount hence for that I will have to contact the Senior Office. If this work is started in the month of March, then planting of these trees can be done in rainy season of this year.



(Handwritten signature)



		3	<i>If these 23730 trees are to be planted this year, taking base of today's meeting Sub-Divisional Officer should give us the letter on the basis of which we would transfer this amount to Social Forestation. This is told by Officer of National Highway Authority named Shri Shinde.</i>
		4	<i>For crossing by forest animals National Highway Authority has given letter to prepare underpass, overpass, roads at 5 places. This is told by Sub-Divisional Forest Officer Shri Patil. In view of that Officer of National Highway Authority Shri Shinde said that we are thinking to complete this road very soon.</i>

True and translated copy of the minutes of the meeting held at the Office of SDO, Sangamner on 16.01.2023 is annexed herewith as **ANNEXURE**

A-1.

11. That on the basis of this meeting, the SDO, Sangamner sent a letter dated 09.02.2023 directing Respondent No. 4 to take immediate action with regard to transferring of requisite funds for plantation of 23730 trees before the rainy season. SDO, Sangamner also noted that even after repeated



[Handwritten signature]



assurances by Respondent No. 4 regarding deposition of funds and completion of work, no action has been taken:

*"In respect of above mentioned subject you are being informed that under widening of National Highway No 60 about implementation of order of trees cutting during the meetings took place from time to time. **Your Representative has sent the proposal about planting of trees to their Senior. Several assurances have been given say that the funds have been sanctioned, we would be complete the work in these numbers of days; but till today any action has not been taken. In the meeting held on 16/1/2023 it has been decided that from March 2023 the work of planting of trees would be commenced and during rainy season of this year this work of planting of trees would be completed.***

In this regard as decided in the meeting held on 22/6/2022 the Forest Officer Social Forestation Sangamner for planting 23730 trees on both sides of the road and for doing their upbringing during next five years from their department this office has submitted budget of around Rs.3.75 Crores to their Senior Office.

In the meeting held on 16/1/2023 the Officer of National Highway Authority Shri Shinde has contended that if these 23730 trees are to be planted during this rainy season, then they should give letter to NHAI and on the basis of that letter as per the budget of Social Forestation requisite amount would immediately be transferred.

In view of the same in order to plant these trees during rainy season of this year for transferring the above mentioned amount to Social Forestation Department quick action is to be taken at your level and report of



24/1/23



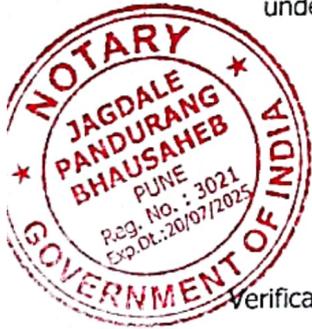
that action is to be submitted to this office. The proceedings of the meeting held on 16/1/2023 are being annexed for taking further necessary action as per rule."

(Emphasis supplied)

True and translated copy of the letter dated 09.02.2023 are annexed herewith as

ANNEXURE A-2.

- 12. That despite such reminders, Respondent No. 4 has failed in undertaking deposition of funds for plantation of 23730 trees and is in violation of the Environmental Clearance condition as well as the condition in the permission granted by SDO, Sangamner.
- 13. That the said plantation needs to be completed by the end of June, 2023 and therefore, immediate measures are required to be taken in this regard.
- 14. That this Hon'ble Tribunal may pass appropriate orders and directions in the present matter considering the new facts and documents with respect to the deposition of funds and constructions of overpasses and underpasses.



(Handwritten signature)

DEPONENT

VERIFICATION

Verification at Pune on 24/02/2023 That the contents of the above Affidavit are true and correct to my knowledge. No part of it is false and nothing material has been concealed therefrom.

(Handwritten signature)

DEPONENT BEFORE ME

**P. B. JAGDALE
NOTARY, GOVL. OF INDIA**



**NOTED AND REGISTERED AT
SERIAL NUMBER 145 / 2023
24 FEB 2023**

इतिवृत्त

राष्ट्रीय महामार्ग क्रमांक 50 (नविन 60) आणि कोल्हार-घोटी रस्त्याच्या चौपदरीकरण अंतर्गत वृक्ष तोडी परवानगी व त्याअनुषंगाने वृक्ष लागवड या विषयाची आढावा बैठक दिनांक 16/01/2023 रोजी दुपारी 12:00 वाजता सक्षम प्राधिकारी तथा उपविभागीय अधिकारी, संगमनेर भाग संगमनेर यांचे अध्यक्षतेखाली संपन्न झाली. उक्त बैठकीसाठी खालील प्रमाणे अधिकारी उपस्थित होते.

उपस्थिती:-

अ.क्र.	उपस्थिताचे नांव	पदनाम
1.	डॉ. शशिकांत मंगरुळे	उपविभागीय अधिकारी, संगमनेर भाग संगमनेर
2.	एस.ए. पाटील	उपविभागीय वन अधिकारी, संगमनेर
3.	एस. आर. वर्पे	कार्यकारी अभियंता, सार्वजनिक बांधकाम विभाग, संगमनेर
4.	राहुल वाघ	मुख्याधिकारी, नगर परिषद संगमनेर
5.	दिलीप. के. शिंदे	NHAI NH-60
6.	श्रीम. एस. के. गिरीगोसावी	आर.एफ.ओ. सामाजिक वनीकरण विभाग, संगमनेर
7.	सागर. शं. माळी	आर.एफ.ओ. संगमनेर -2
8.	गणेश सुरेश बो-हाडे	तक्रारदार, मु.पो. झोळे, पो. चंदनापुरी, ता. संगमनेर

सदर बैठकीमध्ये प्रथम दिनांक 22/06/2022 रोजीचे बैठकीमध्ये दिलेल्या सुचनेप्रमाणे झालेल्या प्रगतीचा आढावा घेण्यात आला. तदनंतर प्रकरणी वृक्ष तोडी परवानगी व त्याअनुषंगाने वृक्ष लागवडीबाबत चर्चा घेवुन, उपविभागीय अधिकारी, संगमनेर यांनी संबंधितांना खालील प्रमाणे सुचना दिलेल्या आहेत.

1. संगमनेर शहर हद्दीतील रस्ता रुंदीकरण अंतर्गत वृक्ष तोडीस परवानगी :

अ.क्र.	उपस्थित मुद्दे	उपस्थित मुद्द्यांचे अनुषंगाने करावयाची कार्यवाही
1.	तक्रारदार श्री. गणेश बो-हाडे यांनी संगमनेर शहर हद्दीतील मुख्याधिकारी, नगरपरिषद संगमनेर यांनी दिलेल्या वृक्ष तोड परवानगी आदेशाची अंमल बजावणी तसेच वृक्ष तोड परवानगी आदेशाप्रमाणे झाडे कधी लावणार, त्यांचे संगोपन कोण करणार इत्यादी मुद्दे उपस्थित केले.	<p>1. या कामासाठी दिनांक 13/06/2022 रोजी प्रशासकीय मान्यता दिली होती मात्र त्यास स्थगिती देण्यात आलेली आहे. नगरपालिका हद्दीतल्या 132 के व्ही ते एस टी स्टॅण्ड या अंतरावरील रस्त्याच्या रुंदीकरणात तोडलेल्या देशी झाडांच्या बदल्यात परवानगी देताना घातलेल्या अटीच्या अधीन राहुन लावण्यात येणारे वृक्ष यांची येत्या वर्षीच्या पावसाळ्यात लागवड करण्यात येईल.हे वृक्ष देशी जातीचे असुन ते रस्त्याच्या दुतर्फा लावण्यात येतील. ज्या ठिकाणी वृक्ष लागवड करणे शक्य नाही ती उर्वरित वृक्ष ही नगरपालिका हद्दीत असणाऱ्या पालिकेच्या मोकळ्या जागेवर लावण्याची प्रक्रिया माहे जुन 2023 पर्यंत 100% पुर्ण करण्यात येईल, असे कार्यकारी अभियंता, सार्वजनिक बांधकाम विभाग, संगमनेर यांनी सांगितले.</p> <p>2. मालदाड रोड, कोल्हेवाडी रोड इत्यादी ठिकाणी जागेची पाहणी करुन त्यासाठी झाडे लावता येईल तसेच वृक्ष संगोपन, त्यासाठी खते पुरविण्याची जबाबदारी नगरपरिषदेची राहिल, असे मुख्याधिकारी, नगरपरिषद संगमनेर यांनी सांगितले.</p>

अ.क्र.	उपस्थित मुद्दे	उपस्थित मुद्द्यांचे अनुषंगाने करावयाची कार्यवाही
		<p>3. नगरपालिका हद्दीत असणाऱ्या पालिकेच्या मोकळ्या जागेची सार्वजनिक बांधकाम विभाग व नगरपालिकेच्या अधिकाऱ्यांनी संयुक्त पाहणी करावी. ही वृक्ष लागवड योग्यरितेने होण्यासाठी सार्वजनिक बांधकाम विभागाचे कार्यकारी अभियंता, उपअभियंता, नगरपालिकेचे मुख्याधिकारी, सामाजिक वन विभागाचे अधिकारी, वनक्षेत्रपाल व गणेश बो-हाडे यांची संयुक्त समिती करण्यात यावी. ही समिती याबाबत काही समस्या निर्माण झाल्यास सर्वानुमते योग्य ते निर्णय घेऊन कार्यवाही करेल, असे उपविभागीय संगमनेर भाग संगमनेर यांनी सुचना दिलेल्या आहेत.</p> <p>4. वन विभाग 2 ते 3 फुट उंचीचे रोपे उपलब्ध करून देण्यास तयार आहे तसेच वृक्ष लागवडीसाठी खड्डा 2 ते 3 फुट तयार करावा असे सुचना उपविभागीय वन अधिकारी संगमनेर यांनी दिल्या.</p>

2. कोल्हार-घोटी रस्त्याच्या चौपदरीकरण अंतर्गत वृक्ष तोडी परवानगी व त्याअनुषंगाने वृक्ष लागवडी बाबत केलेली कार्यवाही :

अ.क्र.	उपस्थित मुद्दे	उपस्थित मुद्द्यांचे अनुषंगाने दिलेल्या सुचना
1.	तक्रारदार श्री. गणेश बो-हाडे यांनी कोल्हार-घोटी रस्त्याच्या चौपदरीकरण अंतर्गत वृक्ष तोडी परवानगी व त्याअनुषंगाने वृक्ष लागवडी इत्यादीचे अनुषंगाने मुद्दा उपस्थित केला.	कोल्हार - घोटी रस्त्याच्या चौपदरीकरणात जी झाडे तोडली त्या बदल्यात झाडे लावण्यात आली आहेत. त्यातली जी झाडे जगली नाहीत ती यावर्षी लावण्यात येतील. त्या रस्त्याच्या देखभालीची पुढील 10 वर्षांची जबाबदारी ही कंत्राटदार यांची आहे त्यामुळे आम्ही ती उर्वरित झाडे लावून त्यांचे संरक्षण करू. तसेच त्या ठिकाणी देशी आणि वनोषधी झाडे लावण्यात येतील असे सार्वजनिक बांधकाम विभागाचे कार्यकारी अभियंता यांनी म्हटले.

3. खेड-सिन्नर रा.म. क्र. 60 वरील वृक्ष तोडीस परवानगी :

अ.क्र.	उपस्थित मुद्दे	उपस्थित मुद्द्यांचे अनुषंगाने दिलेल्या सुचना
1.	1. पुणे - नाशिक रस्त्याच्या चौपदरीकरणात अंतर्गत वृक्ष तोड परवानगीचे अंमलबजावणी संदर्भातील प्रत्येक बैठकीमध्ये NHA चे संबंधित प्रतिनिधी बोलतात पण प्रत्यक्षात त्यांचेकडून कोणतीही कार्यवाही होत नाही हे चुकीचे आहे अशी नाराजी मा. उपविभागीय अधिकारी संगमनेर यांनी व्यक्त केली.	1. पुणे - नाशिक रस्त्याच्या चौपदरीकरणात 29 प्रकारच्या विविध 2373 झाडांची तोड करण्यात आली होती. त्याबदल्यात 23730 त्याच जातीची देशी झाडे लावण्यात यावीत असा आदेश मा.उपविभागीय अधिकारी यांनी दिला होता. त्याच्या अंमलबजावणीसाठी आम्ही निधी द्यायला तयार आहोत. आम्हाला सामाजिक वनीकरण विभागाने त्याबाबत अंदाजपत्रक द्यावे त्यानुसार आम्ही ती रक्कम वर्ग करू असे राष्ट्रीय महामार्ग प्राधिकारणचे अधिकारी श्री.शिंदे यांनी म्हटले.

अ.क्र.	उपस्थित मुद्दे	उपस्थित मुद्द्यांचे अनुषंगाने दिलेल्या सुचना
	2. वन्य जीवांना रस्ता ओलांडण्यासाठी अंडर पास, ओव्हर पास केलेले नाहीत असा मुद्दा श्री.बो-हाडे यांनी मांडला.	<p>2. सामाजिक वनीकरणच्या अधिकारी श्रीमती-गिरीगोसावी यांनी मी माझ्या विभागाच्या वतीने 23730 झाडे रस्त्याच्या दुतर्फा लावून त्यांचे पुढील 5 वर्षांसाठी संगोपन करण्यासाठी अंदाजे 3 कोटी 75 लाख रुपयांचे अंदाजपत्रक तयार केले आहे. ही रक्कम मला थेट घेता येणार नाही त्यामुळे याबाबत वरिष्ठ कार्यालयाशी संपर्क साधावा लागेल आणि हे काम माचे महिन्यात सुरू केले तर यावर्षाच्या पावसाळ्यात ही वृक्षलागवड करता येईल असे सांगितले.</p> <p>3. जर यावर्षाच्या पावसाळ्यात ही 23730 झाडे लावायची असतील तर तसे मा. उपविभागीय अधिकारी यांनी आजच्या बैठकीचा आधार घेऊन आम्हाला पत्र द्यावे आम्ही त्या पत्राच्या आधारे ही रक्कम सामाजिक वनीकरण यांच्याकडे वर्ग करू असे राष्ट्रीय महामार्ग प्राधिकरणचे अधिकारी श्री. शिंदे यांनी सांगितले.</p> <p>4. वन्य जीवांना रस्ता ओलांडण्यासाठी राष्ट्रीय महामार्ग प्राधिकरण यांनी 5 ठिकाणी अंडर पास, ओव्हर पास, रस्ते करावेत असे पत्र दिले आहे असे उपविभागीय वन अधिकारी श्री.पाटील यांनी सांगितले त्याला अनुसरून राष्ट्रीय महामार्ग प्राधिकरणचे अधिकारी श्री.शिंदे म्हणाले की, आम्ही हा रस्ता लवकरच पूर्ण करण्याचा विचार करतोय.</p>

यानंतर बैठकीत कोणताही विषय न आल्याने मा. अध्यक्षानी उपस्थितांचे आभार मानून बैठक संपल्याचे जाहिर केले.

ठिकाण : संगमनेर
दिनांक : 16/01/2023

(डॉ. शशिकांत मंगरुळे)

सक्षम प्राधिकारी तथा
उपविभागीय अधिकारी
संगमनेर भाग संगमनेर

प्रत :

1. प्रकल्प संचालक, भारतीय राष्ट्रीय राजमार्ग प्राधिकरण पुणे
2. कार्यकारी अभियंता, सार्वजनिक बांधकाम विभाग संगमनेर
3. आर.एफ.ओ, सामाजिक वनीकरण विभाग, संगमनेर
4. मुख्याधिकारी, नगर परिषद संगमनेर
5. उपविभागीय अभियंता, सार्वजनिक बांधकाम विभाग क्र.1 अकोले
6. उपविभागीय अभियंता, सार्वजनिक बांधकाम विभाग राजुर
7. गणेश सुरेश बो-हाडे, तक्रारदार, मु.पो. झोळे, पो. चंदनापुरी, ता. संगमनेर

PROCEEDINGS

Under National Highway No 50 (New 60) and Kolhar-Ghoti road quadrupling in view of permission for tree cutting and trees planting the review meeting had taken place on 16/1/2023 at 12.00 noon under chairmanship of Competent Authority & Sub-Divisional Officer, Sangamner, Part-Sangamner wherein the officers were present as mentioned below:

Presence:

Sr. No	Name of persons present	Designations
1	Dr. Shashikant Mangrule	Sub-Divisional Officer, Sangamner, Part-Sangamner
2	S.A. Patil	Sub-Divisional Forest Officer, Sangamner
3	S.R. Varpe	Executive Engineer, Public Works Dept, Sangamner
4	Rahul Wagh	Chief Officer, Nagar Parishad, Sangamner
5	Dilip K Shinde	NHAI NH-60
6	Smt. S.K. Girigosavi	RFO Social Forestation Dept Sangamner
7	Sagar S Mali	RFO, Sangamner-2
8	Ganesh Suresh Borhade	Complainant, At Po Zole, Po Chandanapuri, Taluka-Sangamner

In this meeting first review of the progress done as per the instructions given in the meeting held on 22/6/2022.

Thereafter in this matter discussion took place regarding permission for tree cutting and in view of the same about planting of trees when the Sub-Divisional Officer, Sangamner had given instructions to the concerned persons present as shown below:

1. In the limit of Sangamner permission for cutting trees under the road widening:

Sr. No	Points raised	Action to be taken in view of the points raised	
1	The complainant Shri Ganesh Borhade raised the point about implementation of order of cutting of trees within the limit of city of Sangamner given by Chief Officer, Sangamner Nagar Parishad and as per said order when the trees would be planted and who would do their upbringing?	1	For this work on 13/6/2022 Administrative approval was granted; but stay has been given thereon. Within the limit of Municipality in widening of distance from 132 KV to ST Stand against the trees cut while giving permission the trees being planted subject to the conditions imposed would be planted during the coming rainy season. These trees are of domestic category and the same would be planted on both sides of the road. Where planting of trees is not feasible for those remaining trees the 100% process of planting would be completed till the month of June 2023 which has been told by the Executive Engineer, Public Works Department, Sangamner.

		2	<p>At the places of Maldar Road, Kolhewadi Road after inspection of the land trees would be planted. The responsibility of upbringing of trees and supply of fertilizer would be on Nagar Parishad. This has been told by Chief Officer, Nagar Parishad Sangamner.</p>
		3	<p>Inspection of open land in the limit of Municipality is to be done jointly by Officers of Public Works Dept and Municipality. For doing this, trees planting in proper manner a Joint Committee comprising of Executive Engineer of Public Works Dept, Dy. Engineer, Chief Officer of Municipality, Officer of Social Forest Dept, Forest Conservator and Ganesh Borhade. In this regard if any problem takes place this Committee would unanimously take suitable decision and would take action accordingly. These instructions have been given by Sub-Divisional Officer, Sangamner Part-Sangamner</p>

		4	The Forest Department is ready to make available the saplings of 2 to 3 ft high. Similarly for planting of trees the pit is to be made 2 to 3 feet for which the instructions have been given by Forest Officer, Sangamner.
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2. **Under road quadrupling of Kolhar-Ghoti Road the permission for trees cutting and in view of the same the action taken in respect of trees planting:**

Sr. No	Points raised	Instructions given in view of the points raised
1	The complainant Shri Ganesh Borhade has raised point under quadrupling of Kolhar-Ghoti Road in view of permission for trees cutting and further trees planting.	During quadrupling of Kolhar-Ghoti Road whatever trees were cut in exchange to that trees have been planted out of that whatever trees have not been lived would be planted this year. The responsibility of maintenance of that road for next 10 years would be on the Contractor. Hence we would plant those remaining trees and would safeguard them. Similarly at that place several domestic and medicinal trees would be planted which has been told by Executive Engineer of Public Works Dept.

3. **Permission for cutting of trees on Khed-Sinnar State Highway No 60:**

Sr. No	Points raised		Instructions given in view of the points raised	
1	1	In quadrupling of Pune-Nasik Road in respect of tree-cut permission in each meeting concerned Representatives of NHAI are speaking; but actually they are not taking any action which is wrongful. In this way the reluctance has been expressed by Sub-Divisional Officer, Sangamner	1	In quadrupling of Pune-Nasik Road cutting of 29 types of 2373 trees was done. Against that the Sub-Divisional Officer had ordered to plant 23730 domestic trees of same type. For implementing the same we are ready to pay the funds. The Social Forestation Dept should give us budget and accordingly we would transfer the amount. This was told by Officer of National Highway Authority named Shri Shinde.
	2	Shri Borhade had raised the point that for crossing the road for forest animals there are no under-pass or overpass prepared.	2	The Officer of Social Forestation Smt. Girigosavi told that on behalf of my Department by way of planting 23730 trees on both sides of the road and for doing their upbringing for next 5 years budget of approx Rs.3.75 Crores has been prepared. I cannot directly take this amount

				hence for that I will have to contact the Senior Office. If this work is started in the month of March, then planting of these trees can be done in rainy season of this year.
			3	If these 23730 trees are to be planted this year, taking base of today's meeting Sub-Divisional Officer should give us the letter on the basis of which we would transfer this amount to Social Forestation. This is told by Officer of National Highway Authority named Shri Shinde.
			4	For crossing by forest animals National Highway Authority has given letter to prepare underpass, overpass, roads at 5 places. This is told by Sub-Divisional Forest Officer Shri Patil. In view of that Officer of National Highway Authority Shri Shinde said that we are thinking to complete this road very soon.

After that in the meeting there was no any other subject hence with vote of thanks, the Chairman has declared that the meeting was over.

Place: Sangamner

SD

Date: 16/1/2023

Dr. Shashikant Mangrule

Competent Authority and

Sub-Divisional Officer

Sangamner, Part-Sangamner

Copy to:

1. Project Director, Indian National Highway Authority, Pune
2. Executive Engineer, Public Works Department, Sangamner
3. RFO, Social Forestation Dept, Sangamner
4. Chief Officer, Municipal Council, Sangamner
5. Sub-Divisional Engineer, Public Works Department No.1 Akole
6. Sub-Divisional Engineer, Public Works Department Rajur
7. Ganesh Suresh Borhade, Complainant, At Po Zole, Po-Chandanapuri, Taluka-Sangamner

t.t.c.



महाराष्ट्र शासन
महसुल विभाग

उप विभागीय अधिकारी, तथा उप विभागीय दंडाधिकारी

संगमनेर भाग संगमनेर यांचे कार्यालय जिल्हा अहमदनगर

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ईमेल: subsanganner@gmail.com

दुरध्वनी क्रमांक : (०२४२५) २२५३११

फॅक्स क्रमांक : (०२४२५) २२५३११

भुसं/डेस्क-४/एलएक्यु/१०७/२०२३

संगमनेर दि. ०९/०२/२०२३

प्रति,

प्रकल्प संचालक, भारतीय राष्ट्रीय राजमार्ग प्राधिकरण पुणे

विषय: राष्ट्रीय महामार्ग क्रमांक ६० रस्ता रुंदीकरण अंतर्गत वृक्ष तोडी परवानगी आदेश दिनांक ०८/०१/२०१४ च्या अंमलबजावणी बाबत..

- संदर्भ : १. तक्रारदार गणेश सुरेश बो-हाडे, मु. झोळे, पो. चंदनापुरी, ता. संगमनेर यांचा दिनांक १४/०६/२०१९ रोजीचा अर्ज...
२. दिनांक २५/०२/२०२१ रोजीचे बैठकीतील सुचना.
३. दिनांक १०/०६/२०२१ रोजीचे बैठकीतील सुचना.
४. या कार्यालयाकडील आदेश क्र.भुसं/डेस्क-४/एलएक्यु/७५१/२१ दि. २४/०६/२०२१
५. इकडील पत्र क्रमांक भुसं/डेस्क-४/एलएक्यु/११५७/२०२१ दि. १३/०९/२०२१
६. दिनांक २०/१२/२०२१ रोजीचे बैठकीतील सुचना.
७. इकडील पत्र क्रमांक भुसं/डेस्क-४/एलएक्यु/०१/२०२२ दि. ०३/०१/२०२२
८. दिनांक ०५/०४/२०२२ रोजीचे बैठकीतील सुचना.
९. दिनांक २२/०६/२०२२ रोजीचे बैठकीतील सुचना.
१०. दिनांक १६/०१/२०२३ रोजीचे बैठकीतील सुचना.

उपरिनिर्दिष्ट विषयाबाबत आपणांस कळविणेत येते की, राष्ट्रीय महामार्ग क्रमांक ६० रस्ता रुंदीकरण अंतर्गत वृक्ष तोडी परवानगी आदेशाचे अंमलबजावणीबाबत वेळोवेळी झालेल्या प्रत्येक बैठकीमध्ये आपले प्रतिनिधी यांनी वृक्ष लागवडीबाबत प्रस्ताव वरिष्ठांना पाठविला आहे, निधी मंजूर झालेला आहे, इतक्या दिवसात काम पूर्ण करू, असे अनेक आश्वासने दिलेले आहेत. मात्र आजवर प्रकरणी कोणतीही कार्यवाही झाली नाही. यामध्ये दिनांक १६/०१/२०२३ रोजीचे बैठकीमध्ये माहे मार्च २०२३ पासून वृक्ष लागवड बाबतच्या कामास सुरुवात करून यावर्षीच्या पावसाळ्यात ही वृक्षलागवडीचे काम पूर्ण करण्याचे निश्चित केलेले आहे.

या संदर्भात दिनांक २२/०६/२०२२ रोजीचे बैठकीमध्ये ठरविलेप्रमाणे, वनपरिक्षेत्र अधिकारी, सामाजिक वनीकरण संगमनेर यांनी त्यांचे विभागामार्फत २३७३० झाडे रस्त्याच्या दुतर्फा लावून त्यांचे पुढील ५ वर्षांसाठी संगोपन करण्यासाठी अंदाजे ३ कोटी ७५ लाख रुपयांचे अंदाजपत्रक त्यांचे वरिष्ठ कार्यालयास सादर केलेले आहे.

दिनांक १६/०१/२०२३ रोजीचे बैठकीमध्ये यावर्षीच्या पावसाळ्यात ही २३७३० झाडे लावायची असतील तर NHAI ला पत्र द्यावे त्या पत्राच्या आधारे सामाजिक वनीकरणाचे अंदाजपत्रकाप्रमाणे आवश्यक ती रक्कम तात्काळ वर्ग करू असे राष्ट्रीय महामार्ग प्राधिकरणाचे अधिकारी श्री.शिंदे यांनी सुचित केले आहे.

त्या अनुसरून यावर्षीच्या पावसाळ्यात ही झाडे लावण्याच्या दृष्टीने उपरोक्त उल्लेख केलेली रक्कम सामाजिक वनीकरण विभागाला वर्ग करण्यासाठी आपले स्तरावरून तात्काळ कार्यवाही करावी आणि त्या कार्यवाहीचा अहवाल या कार्यालयाकडे सादर करावा. सोबत दिनांक १६/०१/२०२३ रोजीचे बैठकीचे इतिवृत्त पुढील नियमोचित कार्यवाहीसाठी जोडून पाठविले आहे.

(डॉ. शशिकांत मंगरुळे)

सक्षम प्राधिकारी

भारतीय राष्ट्रीय राजमार्ग प्राधिकरण

तथा उपविभागीय अधिकारी

संगमनेर भाग संगमनेर

Government of Maharashtra
Revenue Department

Sub-Divisional Officer & Sub-Divisional Magistrate
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BS/Desk-4/LQ/307/2023
Sangamner Dt. 9/2/2023

To

Project Director
Indian National Highway Authority
Pune

Sub: Regarding implementation of trees cutting order dated 8/1/2014 under widening of National Highway No 60

- Ref:
- 1 Application dated 14/6/2019 of Ganesh Suresh Borhade, Complainant, At Po Zole, Po-Chandanapuri, Taluka-Sangamner
 - 2 Instructions in the meeting dated 25/2/2021
 - 3 Instructions in the meeting dated 10/6/2021
 - 4 This office order No BS/Desk-4/LQ/751/21 dated 24/6/2021
 - 5 Our letter No BS/Desk-4/LQ/1157/2021 dated 13/7/2021
 - 6 Instructions in the meeting dated 20/12/2021
 - 7 Our letter No BS/Desk-4/LQ/01/2022 dated 3/1/2022

- 8 Instructions in the meeting dated 5/4/2022
- 9 Instructions in the meeting dated 22/6/2022
- 10 Instructions in the meeting dated 16/1/2022

In respect of above mentioned subject you are being informed that under widening of National Highway No 60 about implementation of order of trees cutting during the meetings took place from time to time your Representative has sent the proposal about planting of trees to their Senior. Several assurances have been given say that the funds have been sanctioned, we would be complete the work in these numbers of days; but till today any action has not been taken. In the meeting held on 16/1/2023 it has been decided that from March 2023 the work of planting of trees would be commenced and during rainy season of this year this work of planting of trees would be completed.

In this regard as decided in the meeting held on 22/6/2022 the Forest Officer Social Forestation Sangamner for planting 23730 trees on both sides of the road and for doing their upbringing during next five years from their department this office has submitted budget of around Rs.3.75 Crores to their Senior Office.

In the meeting held on 16/1/2023 the Officer of National Highway Authority Shri Shinde has contended that if these 23730 trees are to be planted during this rainy season, then they should give letter to NHAI and on the basis of

that letter as per the budget of Social Forestation requisite amount would immediately be transferred.

In view of the same in order to plant these trees during rainy season of this year for transferring the above mentioned amount to Social Forestation Department quick action is to be taken at your level and report of that action is to be submitted to this office. The proceedings of the meeting held on 16/1/2023 are being annexed for taking further necessary action as per rule.

Dr. Shashikant Mangrule
Competent Authority and
Sub-Divisional Officer
Sangamner, Part-Sangamner

t.t.c.

